

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.10,11,101&102/ 2021 in CP No.761/59/HDB/2019
NAME OF THE COMPANY	Hira Multi Construction Ventures Pvt Ltd & 10 others
NAME OF THE PETITIONER(S)	Dr.Fakhruddin Mohammed
NAME OF THE RESPONDENT(S)	Hira Multi Construction Ventures Pvt Ltd & 10 others
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Petitioner appeared.

Learned counsel for the Respondent appeared.

Replies are filed.

Main CP and all IAs shall be heard together on 25.03.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL